

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI



ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1.	Sh. Sumer Chand (EC: 13106)	JA in the Office of Undersigned (who was posted as Ahlmad in the court of Ms. Poonam Singh, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi.	JA in RTI/Admn./Genl. Branch, Shahdara District, Karkardooma Courts, Delhi
2.	Ms. Divya Mehandru (EC:67890975)	JA in the Personal Office of Undersigned.	JA in General Branch/RTI Appeal Branch, Shahdara District, Karkardooma Courts, Delhi

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 7214-22 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 27/08/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Shalinder

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

